

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.01.2021 at 2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/76/2020 IN

PETITION NUMBER : CP/433/IB/2018

NAME OF THE APPLICANT : J Karthiga (Liquidator) (KCT steels Pvt Ltd)

NAME OF THE RESPONDENT :

UNDER SECTION : 54(1) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **03.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS